AND THIRTY SIXTH SESSION OF THE RAJYA SABHA Commencing on the i\$th

November, 1985/27 Kartika, 1907{Saka)

RAJYA SABHA

Monday, i8lhNovember, 1985/27 Kartika, 1907 (.\$j&r)

The House met at eleven of the clock, Mr. Chairman in the Chair.

WELCOME OF HON. MEM-BERS BY THE CHAIRMAN

MR. CHAIRMAN: I wish to welcome bon. Members to the 136th session of the Rajya Sabha and wish you a very fruitful session of national service. Now, Oath or Affirmation.

MEMBER SWORN

Shri Salim Ali (Nominated)

OBITUARY REFERENCES

MR. CHAIRMAN: I refer with profound sorrow to the passing away of Shri Shankarlal Tiwari, an ex-Member of the Rajya Sabha, Shri Amarprosad Chakraborty, a sitting Member from West Bengal and Shri Benoy Kumar Mohanti. an ex-Member,

Shri Shankarlal Tiwari was born in April, 1908 at Village Amai in District Balaghat of Madhya Pradesh. Shri Tiwari got his education at Balaghat, Jabalpur and University College of Law, Nagpur. An agriculturist, Shri Tiwari was also practising law. He gave up his legal practice in order to participate acth'ely in the freedom struggle. He was imprisoned in 1941 for offering *Satyagraha* and

1189 RS-2

was again detained for n months during the "Quit India" Movement. Shri Tiwari was a Member of the Madhya Pradesh Legislative Assembly from 194C to ig62 and again from 1967 to 1972. He served as a Parliamentary Secretary to the Madhya Pradesh Government from 1948 to 1952 and thereafter as a Minister in the State Government from 1952 to 1962. As a Member of the Rajya Sabha from 1972 to 1978, Shri Tiwari actively participated in the deliberations of the House.

In the untimely passing away of Shri Amarprosad Chakraborty we have lost one of the active Members of our House and a friend of the weaker sections of the society. Shri Amarprosad Chakraborty was born in December 1921 at Village Barama in District Chittagong, now in Bangladesh. He had his education at Chittagong, Gomilla and Calcutta, Shri Chakraborty, apart from being a political and social worker, was a senior advocate of the Calcutta High Court and die Supreme Court. In his student days, he came under the influence of Netaji Subash Chandra Bose and was associated with the Student Wing of the Forward Bloc. An active social worker, Shri Chakraborty organised relief work for the victims of the floods in Bengal before partition, and for the refugees affected by the partition of the country and the riots that followed it. He was incarcearated for a number of years for his political activities during his younger Shri Chakraborty lost no days. opportunity to plead and fight for the cause of the weaker sections of tile society. He served as a Member